

April 05, 2024

## **RBI cancels Certificate of Registration of Four NBFCs**

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	Kundles Motor Finance Private Limited	C-41, Kumar Kuter, Near Pancham Diagnosis Centre, Prem Nagar,	B-12.00454	June 09, 2016	March 12, 2024
		Bareilly, Uttar Pradesh - 243001			
2	Nithya Finance Limited	"Nithiya Nilayam", 132, Palani Road, S.V. Mills Road, Udumalpet, Coimbatore, Tamil Nadu - 642128	B-07.00639	October 14, 2003	March 14, 2024
3	Bhatia Hire Purchase Pvt Ltd	V-378, Ganpati Enclave, Bathinda, Punjab - 151001	B-06.00283	June 28, 2000	March 19, 2024
4	Jiwanjyoti Deposits and Advances Limited	Jiwan Jyoti Shopping Complex, Near Petrol Pump, Mehre-Barsar, Teh. Barsar, Hamirpur, Himachal Pradesh – 174313	B-06.00490	August 29, 2018	March 21, 2024

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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